

:  
SLP(Crl.)No. 3877 OF 2002  
ITEM No.31

Court No. 7

SECTION IIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3877/2002

(From the judgement and order dated 03/04/2002 in CRLM 29338/01  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF HARYANA & ORS.

Petitioner (s)

VERSUS

BALA DEVI

Respondent (s)

( With Appln(s). for stay and office report)

Date : 28/04/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s)Mr. Praveen Kumar Rai, Adv.  
for Ms. Kavita Wadia, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

At the request of the learned counsel for the petitioners, adjourned. List the matter after summer vacations.

( P.D. Balodi ) ( V.P. Tyagi )  
Court Master Court Master